

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

434/241/ND/18

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2019

NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s. Overseas Courier Service (India) Pvt. Ltd. & Others

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: Dr. U. K. Chaudhary, Sr. Advocate with Mr. Dhruv Gupta, Ms. Saman Ahsan, Mr. Aditya Ganju and Mr. Mohit Oommen, Advocates

ORDER

Request for an adjournment is being made on behalf of the Petitioner. At request, adjourned to 22nd August, 2019.

Be listed high up in the matter listed under Section 341-342.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)